ITEM NO.24 COURT NO.1 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 6582/2010
Petition(s) for Special Leave to Appeal (Civil)...../2010
(From the judgement and order dated 09/11/2009 in MB No. 2246/2010 & WP No. 10432/2009 of The HIGH COURT OF JUDICATURE OF ALLAHABAD AT LUCKNOW)

STATE OF U.P. & ORS. Petitioner(s)

VERSUS

RADHEY SHYAM YADAV Respondent(s)
WITH S.L.P.(C)...CC NO. 6593-6594 of 2010
S.L.P.(C)...CC NO. 6674-6675 of 2010
(With appln(s) for c/delay in filing SLP and office report)

Date: 03/05/2010 These Petitions were called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr.Gopal Subramanium, Sol.Genl.of India
Mr.Satish Mishra, Sr.Adv.
Mr.R.K.Dash, Sr.Adv.
Mr.Shail K.Dwivedi, AAG
Mr.T.N.Singh, Adv.
MR.Rajeev Dubey, Adv.
Mr. Kamlendra Mishra,Adv.

For Respondent(s) Mr.Ranbir Yadav, Adv.
Mr.P.Kakra,Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C).../2010 CC No.6582:

Delay condoned. Issue notice.

There shall be interim stay of the impugned orders until further orders.

2

SLP(C).../2010 CC No.6594-6594:

Delay condoned. Issue notice.

There shall be interim stay of the impugned orders until further orders.

SLP(C).../2010 CC No.6674-6675:

Delay condoned. Issue notice.

There shall be interim stay of the impugned order/judgment dated 30.11.2009 until further orders.

(G.V.Ramana) (Veera Verma)

Court Master Asstt. Registrar